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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No. 597/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M

Name of the Company	Puja Agro Food Limited.		
Under Section	14 (1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	CS Siddhartha Murarka	}	Petitioner
2.	CS Abhijit Nagce		

Murarka
08/01/18

ORDER

Ld. Pr. CS for the petitioner has filed affidavit of service, which may be taken on record.

It appears that notice has been served on the ROC on 30/11/2017. But inspite of that no reply has been filed. Let reminder be issued to ROC for filing details paragraphwise reply within 15 days from today. Order may be communicated to ROC, West Bengal.

List it on 06/03/2018.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)